

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

18.

C.P. (IB)/1035(MB)2021

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 17.01.2023

NAME OF THE PARTIES: Sunshine International Pvt. Limited
Vs.
Sunlink Photovoltaic Private Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Yahya Batatawala, Ld. Counsel for the Operational Creditor present.
None for the Respondent.
2. Counsel for the Operational Creditor submits that C.P.(IB)/1035(MB)2021 is already disposed of on 20.10.2022 in view of the IA-2974/2022 filed by the Operational Creditor for withdrawal of the main company petition.
Today it is **wrongly on board**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)